

(J.H.C. Sch. 1-7)

From:

**Jitendra Prasad Singh,**  
Registrar (Administration),  
High Court of Jharkhand,  
Ranchi.

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File No. XXII(6)/1/2018-19/Apptt.

Letter No. \_\_\_\_\_/Apptt.

Dated: \_\_\_\_\_

To,

**All the Principal District & Sessions Judges of the State of Jharkhand  
including the Judicial Commissioner, Ranchi.**

Sub: - Nomination of the Chief Judicial Magistrates & the Addl. Chief Judicial Magistrates for attending two days (R-19) Refresher Training Programme on Law relating to Cyber Crime scheduled to be held on 7<sup>th</sup> & 8<sup>th</sup> December, 2019 at the Judicial Academy Jharkhand, Ranchi.

Sir/Madam,

I am directed to inform that the Court has been pleased to nominate all the Chief Judicial Magistrates & all the Addl. Chief Judicial Magistrates for attending two days (R-19) Refresher Training Programme on Law relating to Cyber Crime scheduled to be held on 7<sup>th</sup> & 8<sup>th</sup> December, 2019 at the Judicial Academy Jharkhand, Ranchi.

Accordingly, you are requested to direct the Chief Judicial Magistrates & Addl. Chief Judicial Magistrate of your Judgeship to attend the aforesaid Training.

The topics proposed to be covered in Conference are:-

- Latest Judgments and Directions of Hon'ble Court
- IT Act
- Appreciation of Electronic Evidence
- Understanding the Nature of Cyber Crime
- Evidence collection in Cyber Crimes & Preservation
- Inspection of Courts & Office
- Judgment Writing & Study of Model Judgment

You are also requested to communicate the Chief Judicial Magistrate & Addl. Chief Judicial Magistrate of your Judgeship to report at the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 07.12.2019 at 9:30 A.M. in proper dress with relevant books.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 6<sup>th</sup> December, 2019 till the evening of 8<sup>th</sup> December, 2019.

Yours faithfully,  
Sd/- **J.P. Singh**  
Registrar (Administration)

Memo No. 387 /Apptt.

Dated, Ranchi, the 15/10/2019

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 2586/JAJ dated 13.09.2019 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
Registrar (Administration)